(Rs. in crores)

Year	Allocation	Release
1990-91	10.76	10.76
1991-92	11.91	5.96

Import of Fertilizers through Alleppey Port. Kerala

1076. SHRITHAYILJOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal for importing fertilizers through Alleppey Port in Kerala:
 - (b) if so, the details thereof:
- (c) whether the Union Government have also received some representation in this regard: and
- (d) if so, the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-IZERS (DR. CHINTA MOHAN): (a) to (d). Suggestions have been received from certain sources to handle fertilizer shipments at Allegoev Port. The feasibility of importing fertilizers at this port was also examined. The infrastructure facilities available at the port do not at present permit the handling of the fertilizer cargo at the required rate of discharge.

Extension of Central Investment Subsidy

1077. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have announced the extension of Central Investment Subsidy Scheme for industrialisation of backward areas for the financial year 1991-92: and
- (b) if so, the details thereof, including subsidy allocated for the State of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN); (a) and (b). The Central Investment Subsidy Scheme has been discontinued w.e.f. 1.10.1988.

Provision of Houses to People

1078. SHRIPARASRAM BHARDWAJ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the agencies of the Union Government engaged in providing houses to people;
- (b) the number of families provided with housing loans and houses through the various schemes under the Union Government during the Seventh Five Year Plan period;
- (c) the amount allotted for housing loans and house construction in the Seventh Five Year Plan:
- (d) whether the Government envisage a plan to provide houses for all the people; and
 - (e) if so, by when?